

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-3131/ND/2019

New IA-3238/2024, IA-1971/2024

IN THE MATTER OF:

M/s Jindal Stainless Ltd.

Vs.

M/s Singhal Strips Ltd.

.....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.07.2024

CORAM:s

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Ishaan
Dhingra, Counsels

ORDER

Due to paucity of time, list this matter on **05.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**